

**Central Administrative Tribunal  
Principal Bench, New Delhi**

CP No.442 of 2015  
IN  
OA No.3694 of 2013

This the 29<sup>th</sup> day of October, 2015

**HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)  
HON'BLE DR. BRAHM AVTAR AGRAWAL, MEMBER (J)**

Daya Nand,  
S/o Sh. Suraj Bhan,  
Working as Record Lifter under  
Chief Medical Superintendent,  
Northern Railway Hospital, Delhi.

... Applicant  
(By Advocate: Shri Ajesh Luthra for Shri Yogesh Sharma)

## Versus

1. Sh. A.K. Puthia  
General Manager (P)  
Northern Railway, Baroda House,  
New Delhi.
2. Sh. A.K. Sachan,  
Divisional Railway Manager,  
Northern Railway, Delhi Division,  
State Entry Road, New Delhi.

... Respondents  
(By Advocate : Shri M.R. Junadi for Shri S.M. Arif)

## **ORDER (Oral)**

## **MR. SHEKHAR AGARWAL, MEMBER (A) :**

Today when this case was taken up, counsel for both parties agreed that Order of this Tribunal has been complied with. Accordingly, CP is closed. Notices issued to the respondents are discharged.

**(Dr. BRAHM AVTAR AGRAWAL)** **(SHEKHAR AGARWAL)**  
**MEMBER (J)** **MEMBER (A)**

/ravi/